

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/786(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SAJJAN KUMAR AGARWAL VS NAVIN COLD STORAGE PVT. LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

ORDER

1. None appears.
2. Post this matter for consideration on **20.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**